

<div>Annexure – 3</div> <div>Name of the corporate debtor: Damara Gold Private Limited ; Date of commencement of CIRP: 08/12/2025; List of creditors as on: 30/12/2025</div> <div>List of secured financial creditors (other than financial creditors belonging to any class of creditors)</div> <div>(Amount in INR)</div>														
Sl no	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	whether related party	%voting share in COC					
1	Punjab National Bank	15-Dec-25	495,704,425.06	495,704,425.06	Secured	495,704,425.06	-	No	72.36%	-	-	-	-	Admitted on provisional basis, claimant intimated on 30.12.2025
2	Bank of Maharashtra	18-Dec-25	189,304,196.00	189,304,196.00	Secured	189,304,196.00	-	No	27.64%	-	-	-	-	Admitted on provisional basis, claimant intimated on 30.12.2025
Total			685,008,621.06	685,008,621.06		685,008,621.06				-	-	-	-	